

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1609-1610 OF 2001

DULHIN PADHARO DEVI

Appellant (s)

VERSUS

INDRAJEET TIWARY & ANR

Respondent(s)

(With prayer for interim relief)

Date: 16/01/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mr. Akhilesh Kumar Pandey,Adv.

For Respondent(s) Mr. Ugra Shankar Prasad,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter on 17.01.2008.

(Neena Verma)  
Court Master

(Vijay Aggarwal)  
Court Master